

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP No. 157(ND)/2017

IN THE MATTER OF:

M/s CIS Trade Promotion Association

.... APPLICANT / PETITIONER

SECTION:

Under Section 271(a)

Order delivered on 19.09.2017

Coram:

**CHIEF JUSTICE M. M. KUMAR
Hon'ble President**

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER

:- Ms. Ritika Ahuja, Company Secy.

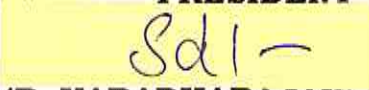
For the RESPONDENT

:-

ORDER

On the request made on behalf of the learned Company Secretary, hearing is deferred to 10th October, 2017.


**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**


**(R. VARADHARAJAN)
MEMBER(JUDICIAL)**

**19.09.2017
V. Sethi**